

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 9986 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, The Registrar
Gauhati High Court
Itanagar Permanent Bench
Naharlagun

Dated Guwahati, the 09th November, 2022.

Sub:- **Permission to avail LTC**

Ref :- Letter No. HC(IB)-VIG/01/2022 dated 02.11.2022

Sir,

With reference to the subject cited above, I am directed to inform you that Shri Tage Halley, Addl. District & Sessions Judge, Basar, Arunachal Pradesh has been accorded permission to avail the benefit of LTC for the block period 2018-2021 (by way of carry forward) for 08 (eight) days w.e.f. 26.12.2022 to visit Jaipur, Rajasthan via Delhi along with his family members by the shortest possible route, as per existing Rules.

Shri Halley may be informed accordingly.


Yours faithfully,


REGISTRAR (VIGILANCE)

Memo NO.HC.VII-03/2022/ 9987-9989 /A, dated 9/11/22

Copy to:

1. The Principal Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. Shri Tage Halley, Addl. District & Sessions Judge, Basar, Arunachal Pradesh, for information.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)